

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 52

Dated, Imphal the 23rd March, 2020.

No.HCM/1/96/BENCH In continuation of the earlier Notification No. 49, 50 and 51 of the High Court and in order to reduce 50% attendance of the High Court Staffs in the present Corona Virus (COVID 19) situation all over the country, Hon'ble the Chief Justice is pleased to constitute the following benches on rotation basis for the period ending 31st March, 2020. The Hon'ble Judges will sit on rotation basis and take up urgent motion cases as below:

Date	Name of Benches	Time	Remarks
24.03.2020	Hon'ble Mr. Justice L.S. Jamir & Hon'ble Mr. Justice A. Bimol	10:30 a.m.	All urgent motion cases will be taken as indicated. If advocates agree for urgent hearing of any case then on mention, the cases will be taken up by the Hon'ble Judge considering the nature of urgency.
24.03.2020	Hon'ble Mr. Justice L.S. Jamir	After rising Division Bench	
26.03.2020	Hon'ble Mr. Justice Kh. Nobin Singh	10:30 a.m.	
27.03.2020	Hon'ble Mr. Justice A. Bimol Singh	10:30 a.m.	
30.03.2020	Hon'ble Mr. Justice L.S. Jamir	10:30 a.m.	
31.03.2020	Hon'ble Mr. Justice Kh. Nobin Singh	10:30 a.m.	

It is further notified that Division Bench will be constituted as per requirement.

By orders etc.

Sd/-

**(W. TONEN MEITEI)
REGISTRAR (Judl)**

Imphal, the 23rd March, 2020.

No.HCM/1/96/BENCH

Copy to:

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1. The Advocate General, Govt. of Manipur.
 2. Registrar (Vig.)/(Admn.), High Court of Manipur.
 3. Secretary (Law), Government of Manipur.
 4. President, High Court Bar Association, Manipur. } For Kind information and circulation to all Learned members
 5. President, All Manipur Bar Association. }
 6. Government Advocate, High Court of Manipur.
 7. Public Prosecutor, Manipur.
 8. Pr. Secretary to Hon'ble Chief Justice.
 9. All the Assistant Registrars, High Court of Manipur.
 10. PS to Hon'ble Mr. Justice L. S. Jamir.
 11. PS to Hon'ble Mr. Justice Kh. Nobin Singh.
 12. PS to Hon'ble Mr. Justice M. V. Muralidaran.
 13. PS to Hon'ble Mr. Justice A. Bimol Singh.
 14. PS to Advocate General, Manipur.
 15. PS to Registrar General.
 16. All Superintendents, High Court of Manipur.
 17. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
 18. All Court Masters.
 19. Notice Board.
 20. Guard file.

W. Tonen Meitei 23.3.2020

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR.**